

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 625
12/241-242/ND/2021

IN THE MATTER OF:

Mr. Harjeet Singh Chadha

...APPLICANT

Vs.

M/s. Chada Motor Transport
Company Pvt.Ltd. And Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 28.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Gaurav Mitra, & Nahush Jain,
Advocates

For the Respondent

:Ms. Upasana Chandrashekar,
Adv

ORDER

Due to paucity of time, matter is adjourned to 17.10.2022.


(COURT OFFICER)